- 2. For other sectors of industry the Sub-Groups recommended studies in depth as the first step, which is being done through exchange of detailed technical data.
- 3. These talks have been helpful in generating great interest in the exchange of automobile components, tractor parts, setting up of new textile mills in U.A.R. and the utilisation of the phosphatic deposits in U.A.R. for setting up production facilities for fertilisers and supplying the requirements of the three countries in Phosphatic Fertilisers.

## PRODUCTION IN STEEL MILLS

- 269. SARDAR RAM SINGH: Will the Minister of STEEL, MINES AND METALS be pleased to state:
- (a) whether it is a fact that a scheme has been drawn up to boost up the production in the steel mills in the country as a result of findings of the Cabinet Minister's visit to some of the steel mills in the public sector recently;
- (b) if so, what are the details of the scheme:
- (c) the extent to which the scheme is likely to activise the idle capacity in each of the public and private sector steel undertakings; and
- (d) the extent to which the recession now prevailing in the private sector steel mills, will be checked as a result of the measures envisaged in the scheme?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) No, Sir.

(b) to (d) Do not arise.

## EXPORT HOUSES

- 270. SARDAR NARINDAR SINGH BRAR: Will the Minister of COM-MERCE be pleased to state:
- (a) whether Government have received any proposal for the creation of Export Houses;
- (b) if so, what action Government have taken thereon; and

(c) if not, what are the reasons therefor?

THE MINISTER OF COMMERCE: (SHRI DINESH SINGH): (a) to (c) Government do not create Export Houses, but only accord recognition as Export Houses to registered companies and co-operative marketing societies if the conditions prescribed for recognition are fulfilled.

COMMERCIAL COMMODITY CORPORATION

271. SHRI SITARAM JAIPURIA: SHRI SURJIT SINGH ATWAL:

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government has taken a final decision to establish the proposed Commercial Commodity Corporation; and
- (b) if so, what are the details about the functions of the said Corporation and from which date it is likely to start functioning?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) No, Sir.

(b) The matter is under consideration.

MISAPPROPRIATION OF CEMENT FOR RAILWAY OVER-BRIDGE AND QUARTERS

272. SHRI B. D. KHOBARAGADE: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that during construction work of road over-bridge at Chanda station and quarters at Majri station in January 1967, about 14 tons of cement was misappropriated;
- (b) whether any enquiry was made in the matter; and
- (c) if so, what was the result of the enquiry and what action was taken against the concerned officers?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No. Sir.

- (b) Yes, Sir.
- (c) The enquiry that was conducted into the alleged misappropriation of